

know whether there is actually any co-ordinated scheme with the Rehabilitation Ministry.

SHRI SATISH CHANDRA: The Rehabilitation Ministry has its own cottage industries schemes. I do not think they have taken up this work.

SHRI KANHAIYALAL D. VAIDYA: May I know what is the difference between cottage-made and machine-made matches in regard to price?

SHRI D. P. KARMARKAR: The one is made in the cottage and the other is made by the machine.

SHRI KANHAIYALAL D. VAIDYA: I wanted to know the difference in price.

SHRI SATISH CHANDRA: Sir, the appearance of the cottage match is not as good as the factory match, but its performance is good and cost is competitive. Of course, there is some concession; the cottage production is charged excise duty at a reduced rate. With this concession it can stand competition from machine made match.

SHRI D. NARAYAN: May I know, Sir, if it is a fact that different durations are fixed for candidates with different qualifications?

SHRI SATISH CHANDRA: I require notice for such details.

**LOAN GIVEN TO THE ANDHRA CEMENT Co. LTD., VIJAYAVADA**

\*290. SHRI K. SURYANARAYANA: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state the amount of loan or subsidy given to the Andhra Cement Co., Ltd., Vijayavada for the construction of houses for their labourers under the subsidised Industrial Housing Scheme?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN

SINGH): A loan of Rs. 50.625 and a subsidy of Rs. 33,750 have been sanctioned to the Company for the construction of 50 tenements, no payment has, however, yet been made on account of the non-completion of the formalities pertaining to the execution of a proper agreement and mortgage deed.

SHRI K. SURYANARAYANA: Is it a fact, Sir, that the tenements are not occupied?

SARDAR SWARAN SINGH: We have received information to the effect that the workers demand occupation of those tenements free of rent. That is a matter between the company and the workers.

SHRI K. SURYANARAYANA: May I know, Sir, then what action Government is taking?

SARDAR SWARAN SINGH: Let us hope that better counsels will prevail and they will start paying the rent which is due from them.

**ENFORCEMENT OF LONGER DUTY HOURS IN THE GOVERNMENT PRESS, CALCUTTA**

\*291. SHRI S. N. MAZUMDAR: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether Government have received any representation from the clerical staff of the Government of India Press, Calcutta, regarding the enforcement of longer duty hours;

(b) if so, what are the grievances made therein; and

(c) whether any action has been taken in the matter?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a) Yes, Sir.

(b) The main grievance of the Clerks' Association, Government at